

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

748/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018**

NAME OF THE COMPANY: M/s. Rockfoot Tootwear Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present: Mr. Varun Sharma, Advocate for the Petitioner
Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Notice of this Appeal is accepted by Ld. Company Prosecutor appearing for the ROC. Let reply be filed.

To come up on 3rd October, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**